

R.O.C.No. 10/2018/Con.B2



CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 103 / 2018

I

Thiru.J.Kannan, Judicial Magistrate, Fast Track Court at Magisterial Level, Thiruthuraipoondi, Tiruvarur District, is transferred and posted as I Additional District Munsif, Tiruchirappalli, in the existing vacancy.

II

Thiru.R.Satheeskumar, Judicial Magistrate IV, Coimbatore, is transferred and posted as Judicial Magistrate, Fast Track at Magisterial Level II, Coimbatore, vice., Thiru.M.Ashfaq Ahamed, transferred.

Thiru.M.Ashfaq Ahamed, Judicial Magistrate, Fast Track at Magisterial Level II, Coimbatore, is transferred and posted as Judicial Magistrate IV, Coimbatore.

HIGH COURT, MADRAS.

DATED: 19.06.2018.

Dr. S. M. L.
19/06/18
REGISTRAR GENERAL

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Principal District Judges, Tiruchirappalli / Coimbatore.
4. The Chief Judicial Magistrates, Tiruchirappalli / Coimbatore.
5. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
6. The Treasury Officers, District Treasury, Tiruchirappalli / Coimbatore..

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.

3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
 4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
 5. The Registrar (IT-cum-Statistics), High Court, Madras.
 6. The Registrar (Judicial), High Court, Madras.
 7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
 8. The Registrar (Vigilance), High Court, Madras. (12 copies)
 9. The Registrar (Management), High Court, Madras.
 10. The Registrar (Special Cell), High Court, Madras.
 11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
 12. The Registrar (District Judiciary), High Court, Madras.
 13. The Additional Registrar-I (Vigilance), High Court, Madras.
 14. The Registrar (Administration), High Court, Madras.
 15. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
 16. The Registrar (Recruitment), High Court, Madras.
 17. The Official Assignee, High Court, Madras.
 18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
 19. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
 20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
 21. The Registrar (Admn.), Madurai Bench of Madras High Court, Madurai.
 22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
 23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
 24. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
 25. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
 26. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
 27. The Secretary, High Court Legal Services Committee, Chennai.
 28. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
 29. The Chief Accounts Officer, High Court, Madras.
 30. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
 31. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
 32. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
 33. The Technical Director, NIC, High Court, Madras.
 34. The Record Keeper, A.D. Records, High Court, Madras.
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R.O.C.No.10 /2018/Con.B2



OFFICIAL MEMORANDUM

Sub: Courts and Judges – Civil Judges – Transfer and postings -
Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No.103 / 2018, dated: .06.2018.

Thiru.J.Kannan, Judicial Magistrate, Fast Track Court at Magisterial Level, Thiruthuraipoondi, Tiruvarur District, who has been transferred and posted as I Additional District Munsif, Tiruchirappalli, in the existing vacancy, is required to hand over charge of his present post to the District Munsif, Thiruthuraipoondi, on 20.06.2018 A.N., and assume charge of the new post of I Additional District Munsif, Tiruchirappalli, without availing full joining time.

The District Munsif, Thiruthuraipoondi, is required to hold full additional charge of the post of Judicial Magistrate, Fast Track Court at Magisterial Level, Thiruthuraipoondi, until further orders.

Thiru.R.Satheeskumar, Judicial Magistrate IV, Coimbatore, who has been transferred and posted as Judicial Magistrate, Fast Track at Magisterial Level II, Coimbatore, vice., Thiru.M.Ashfaq Ahamed, transferred, is required to hand over charge of his present post to his successor, on 20.06.2018 A.N., and assume charge of the new post of Judicial Magistrate, Fast Track at Magisterial Level II, Coimbatore, on the same day.

HIGH COURT, MADRAS.

DATED :19.06.2018

R. Shan
19/06/18
REGISTRAR GENERAL

To

1. The Officers concerned.
2. The Offices of the Officers concerned.

3. The District Munsif, Thiruthuraipoondi.
4. The Principal District Judges, Tiruchirappalli / Coimbatore.
5. The Chief Judicial Magistrates, Tiruchirappalli / Coimbatore.
6. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
7. The Treasury Officers, District Treasury, Tiruchirappalli / Coimbatore.

Copy to

The Record Keeper, A.D. Records, High Court, Madras.